NATIONAL COMPANY LAW TRIBUNAL SINGUE BENCH CHENNAL

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/112/(IB)/2017

NAME OF THE PETITIONERS

: HANSEL & GRETEL KIDS ACTIVITY CENTRE LTD

Signature

NAME OF THE RESPONDENT

: ROC CHENNAI

Represented by

UNDER SECTION

S.No. Name (in Capital)

: 252(3)

Sankar Vanadrarajan P.M. Varsala B-S PIDHAR

For Applicant
Dy Rac

ORDER

PCS representing the applicant company present. Dy. Registrar of Companies present and filed report. The Respondent is directed to furnish a copy of the report to the other side. Time extended at request for hearing. Put up on 10.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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